

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) to (d) Government has constituted and operationalised 29 Sector Skill Councils (SSCs) which are industry led bodies intended to align the skilling efforts as per the industry's requirement. The SSCs prescribe the National Occupational Standards (NOS) and Qualification Packs (QPs) based on which the training is imparted.

Handicrafts Sector Skill Council (HSSC) has been mandated to promote skilling in the handicraft segment. The key objective of the HSSC is to create a robust and vibrant eco-system for skill development in the handicraft and carpet sectors including for craft persons and workers, across the country. The Council has to identify all the job roles in the sector, finalize standards for them, developed affiliation criteria for training partners along with assessment and certification of the trainees.

Further, there is no plan to operationalise Sector Skill Councils at district level.

Unemployment after vocational training

1385. SHRI DEREK O' BRIEN: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether Government is aware of a 2014 Labour Bureau survey that found high unemployment among workers with formal vocational training;
- (b) if so, measures taken by Government to address this problem in the National Skill Development Mission; and
- (c) the reasons why workers with formal vocational training are still unable to find employment?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) As per 4th Annual employment and unemployment survey report (2013-14) of Labour Bureau under Ministry of Labour and Employment, about 76% of the persons in the age group of 15 years and above have reported to be employed at all India level who have received/receiving vocational training during the reference period.

(b) and (c) The National Skill Development Mission provides the institutional framework to rapidly implement and scale up skill development efforts across India. The key bodies under the mission have been set up. The unemployment of trained youths indicates towards demand and supply mismatch of skill sets. To bridge the demand-

supply mismatch of skilled persons, Ministry of Skill Development and Entrepreneurship has launched Pradhan Mantri Kaushal Vikas Yojana (PMKVY). PMKVY is a demand driven scheme envisaging sector-wise job oriented skill training programme with close participation of industry in training and development of course curriculum and standards.

Pradhan Mantri Kaushal Vikas Yojana

†1386. SHRINARESH AGRAWAL: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether it is a fact that Pradhan Mantri Kaushal Vikas Yojana is failing to attract the youth, if so, the reasons therefor; and

(b) if not, the number of youth who have received training and also provided with jobs in the country under this scheme, so far?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) and (b) No, Sir. The Pradhan Mantri Kaushal Vikas Yojana (PMKVY), which has been launched on 15th July, 2015 across the country, is a reward based, demand driven scheme aiming to enable and mobilize a large number of Indian youth to take up skill training, become employable and earn livelihood. The scheme has the target to impart skill training to 14 lakh persons and certify 10 lakh persons under Recognition of Prior Learning (RPL). As on 30th November, 2015, 5,32,964 persons have been enrolled and 4,38,459 persons trained under PMKVY. A statement showing state-wise break up of enrollment/training completed under the scheme is given in the Statement.

Statement

State-wise break-up of enrollments and training completed under PMKVY as on 30th November, 2015

| State/UT | Total Enrolled | Trainings Completed |
|-----------------------------|----------------|---------------------|
| Andaman and Nicobar Islands | 194 | 141 |
| Andhra Pradesh | 25834 | 21717 |
| Arunachal Pradesh | 477 | 462 |
| Assam | 13133 | 9632 |

†Original notice of the question was received in Hindi.